

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 581 of 2019

IN THE MATTER OF:

Hari Singh Thakur

...Appellant

Vs

Universal Enterprises

....Respondent

Present:

For Appellant: Mr. Kamal Kapoor, Advocate

For Respondent:

ORDER

14.08.2019 Due to paucity of time, the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on **5th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk